

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1531
ANSWERED ON:02.12.2005
CREATION OF EMPLOYMENT
Nayak Smt. Archana

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any steps to create rural/self-employment for sustainable income generation ;
- (b) if so, the details thereof;
- (c) the amount allocated and utilized alongwith the extent of employment generated thereunder during the last three years and current year, States-wise;
- (d) whether the Government has made any review regarding the implementation and progress of these schemes; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) & (b) The Ministry of Rural Development is implementing the Swarnjayanti Gram Swarozgar Yojana (SGSY) as an integrated programme to create self employment opportunities for the rural poor households launched with effect from 1st April, 1999 following restructuring of the erstwhile Integrated Rural Development Programme (IRDP) and allied schemes.

The objective of the SGSY is to bring the assisted poor families above the poverty line by organizing them into Self Help Groups, building their capacity through training and provision of income-generating assets through a mix of bank credit and Government subsidy. The assisted families (Swarozgaris) may be individuals or Groups (Self Help Groups) from families living below the poverty line. However, the scheme lays emphasis on the Group approach and development of activity clusters by selecting about 10 key activities per block. The Programme is being implemented in rural areas of all the States/UTs (except Delhi and Chandigarh).

(c) The amount allocated, utilized and Swarozgaris assisted under SGSY during the last three years and the current financial year, State-wise is annexed.

(d) & (e) For effective implementation of SGSY all over the country, the programme is reviewed and monitored from the Central level down to the grass-root level. At the Central level, the Central Level Co-ordination Committee (CLCC) monitors and reviews the implementation of the programme and lays down Policy Guidelines for all aspects related to credit linkages for the SGSY. The Performance Review Committee of the Department of Rural Development also reviews the implementation of the SGSY. At the State level, a State Level Coordination Committee (SLCC) monitors the Programme. In addition, the progress under the SGSY is monitored periodically through Reports and Returns submitted by DRDAs/States. Implementation of the Programme is monitored and reviewed through the visit of Area Officers and Project Directors Workshops. At the Block/DRDA level, monitoring is done through field visits and physical verification of assets.